

**Permission to participate in Call/Notice/  
Term Money Market and Bills Rediscounting  
Scheme – Primary Dealers**

DBOD.No.FSC.BC. 125 /24.92.001/2000-01

May 25, 2001

All Commercial Banks  
(excluding RRBs)

Dear Sir,

Permission to participate in Call/Notice/  
Term Money Market and Bills Rediscounting  
Scheme – Primary Dealers

Please refer to our circular DBOD.No.FSC.BC.143/24.92.001/2000 dated February 23, 2000 on the captioned subject. It has been decided to allow HSBC Primary Dealership (India) Private Ltd., a new Primary Dealer to participate in the Call/Notice/Term Money Market and Bills Rediscounting Scheme, both as a lender and borrower.

2. Amendments may please be carried out to Part A of Annexure I and to Annexure II to Paragraph 22.6 of the Manual of Instructions Vol. I – Part II by adding the name of the above institution.
3. Please acknowledge receipt.

Yours faithfully,

(Smt. Chitra Chandramouliswaran)  
General Manager